

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

one

Notes of the Registry

Orders of the Tribunal

17/2/10

Mr. Harish Purshat, Counsel to the
Applicant
The learned Advocate Sh. Harish
Purshat, appearing to the applicant seeks
permission to withdraw this application.
He is allowed to withdraw the OA. The
OA stands dismissed as withdrawn.

Dr K. S. SUGATHAN
ADMN. MEMBER

Justice S. M. M. Alam
Judicial Member